

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 152/16
PETITION NUMBER : TP 184/17
NAME OF THE PETITIONER (S) : GITA KRISHNA INVESTMENTS PVT. LTD.
NAME OF THE RESPONDENT (S) : ---
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
21	RASHMI & MENON PHONE NUMBER 99027 71043	REPRESENTATION BY WHOM PETITIONER	Rashmi .M. LINK LEGAL INDIA LAW SERVICES

Ms. Rashmi Menon of M/s. Link Legal India Law Services, Counsel for petitioner is present. She is directed to file 2 sets of copies. Since, it is a transferred case from the Hon'ble High Court of Karnataka, notices are to be issued to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 08.03.2017.

MEMBER (J)

MEMBER (T)